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18.12.2013

O.A. No. 305/2008

Hon'ble Sri Navneet Kumar, Member (J)  
Hon'ble Ms. Jayati Chandra, Member (A)

List revised. No one is present on behalf of the parties. It is also seen from the record that no one was present on behalf of the applicant on the early date. Today, there is neither any request for Passover or adjournment. It appears that applicant is no more interested to pursue his case. Accordingly, O.A. is dismissed in default and for non-prosecution.

*SLB*

M(A)

*W*

M(J)

O.A.  
Catlog of order  
Deebad 18.12.12  
Signature  
19.12.2012

HLS/-